

State of Kerala so that the fishermen community is helped.

Committee on Private members' Bills and Resolutions held during the current session.

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Sir, through you, I would like to draw your attention towards the three assembly segments legislative i.e. Baha, Fatihabad and Khairagarh of my constituency. All these three legislative assembly constituencies fall in Agra district.

Sir, all these three constituencies are very backward industrially. The population of these areas is nearly 5 lack but there is no industry. Although the Central Government has announced that one industry would be set up in each district but even then this area is being continuously neglected till now. I have raised this issue in this House twice previously also.

Sir, I am saying it with a great sense of distress that the educated youths of this area are being tempted to adopt unfair means such as theft, dacoities and other illegal activities to earn livelihood, which is very bad for the country.

Sir, I would like to demand from the Government that at least two industries should be set up immediately in three areas i.e. Baha, Fatihabad and Khairagarh legislative constituencies under my constituency so that the youth get some relief and the unemployment problem is also solved to some extent.

13.47 hrs

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLUTIONS

Minutes

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore): Sir, I beg to lay on the table the Minutes (Hindi and English versions) of the Eleventh to Thirteenth sitting of the

13. 47 1/2 hrs

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): With your permission, Sir, I rise to announce that Government Business during the week commencing 10th August, 1992, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolution regarding continuance of President's Rule in the State of Nagaland.
3. Discussion on the Resolution seeking disapproval of the Special court (Trial of Offences relating to transactions in Securities) Ordinance, 1992 and consideration and passing of the Special court (Trial of Offences relating to Transactions in Securities) Bill, 1992.
4. Consideration and passing of the Delhi Municipal Corporation (Amendment) Bill, 1992.
5. Consideration and passing of the following Bills as passed by Rajya Sabha:-

(a) The Indo Tibetan Border Police Force Bill, 1992

(b) The Rehabilitation Council of India Bill, 1992

(c) The Coal Mines (Nationalisation) Amendment Bill, 1992

(d) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992.

[*Translation*]

PROF. RASA SINGH RAWAT (Ajmer): I request that the following items may be included in the next week's agenda;

1. Austerity measures should be taken by saving the useful goods worth lacs of rupees lying in Loko and carriage factory of Ajmer from being turned into garbage and the material which is getting rust everyday lying there, should be disposed off by being auctioned
2. An immediate enquiry should be held into the bungling, scandal and embezzlement of lacs of rupees in the State Bank of India, Sanganeri gate, Jaipur and its branch of Loko worship and its branches in Ajmer.

[*English*]

SHRIMATIMALINIBHATTACHARAYA (Jadavpur): Sir, I request that the following items may be included in the next week's Agenda:-

1. Regarding need to withdraw Government's decision to lift all restrictions on the import of foreign films.
2. Review of Central Government's decision to allow private airlines to operate on routes where the Indian Airlines is already operating.

[*Translation*]

SHRI GIRDHARI LAL BHARGAVA: (Jaipur): Mr. Deputy Speaker, Sir, the following items may be included in the next

week's agenda.

1. Rajasthan should be given its due share of water from Indira Gandhi Canal Project.
2. Rajasthan should get its rightful share from the development projects being undertaken on Ravi-Beas-Sutlej rivers.

[*English*]

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, the following item may kindly be included in the next week's agenda:-

1. The negligence of Railways in regard to its developmental work in Orissa.
2. Regarding demand for constitution of Joint Bipartite Committee of Coal Coal - Industries.

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Sir, the following items may be included in the next week's agenda.

1. In regard to strong resentment being expressed due to delay in setting up of new telephone exchange of 5000 line capacity in Kota.
2. Regarding declaration of Kota as a B. Class city.

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: (Garhwal): Mr. Deputy Speaker, Sir, the following items may be included in the next week's agenda.

1. Discontent spread among people of hill areas due to Central Government's not taking a firm and quick decision on creation of Uttaranchal State.
2. There is acute scaracity of drinking water in Pauri and Chamoli districts of Uttar Pradesh. Additional funds

should be allocated to the State Government to solve the drinking water crisis in these districts.

[*English*]

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, I request that the following items may be included in the next week's agenda:

1. Need to make a minimum of Rs. 15 crores budgetary allocations per parliamentary constituency every year for developmental activities at the choice of the concerned Lok Sabha Member.

2. Need to evolve simplified procedure for issue of passports to individuals. (*Interruptions*)

Sir, Parliamentary Affairs Minister is here. This is a very important matter.

MR. DEPUTY -SPEAKER: Do you expect the Minister to react now? No, Please.

(*Interruptions*)

[*Translation*]

SHRI NITISH KUMAR (Barh): Mr. Deputy Speaker, Sir, the following item may be included in the next week's agenda.

Initiative should be taken by the Central Government to promote the sugar industry in Bihar so as to save lakhs of farmers and workers from economic crisis.

[*English*]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, the following items may kindly be included in the next week's agenda.

Danger caused to the environment and

ecology of the Chilka Lake in Orissa by the proposed Prawn Culture Project of the Chilka Aquatic Farm.

[*Translation*]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Speaker, Sir, the following item may be included in the next week's agenda.

Construction of approach roads for rural development, installation of tubewells, bridges, electrification of villages should also be included in Centrally sponsored programmes like digging up of 10 lakh wells.

13.52 hrs.

CENTRAL AGRICULTURAL UNIVERSITY
BILL*

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, on behalf of Shri Balram Jakhar I beg to move for leave to introduce a Bill to provide for the establishment and incorporation of a University, for the North-Eastern region for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region.

MR. DEPUTY -SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment and incorporation of a University, for the North-Eastern region for the development of agriculture and for the furtherance of the advancement of learning and prosecution of research in agriculture and allied sciences in that region."

The motion was adopted